

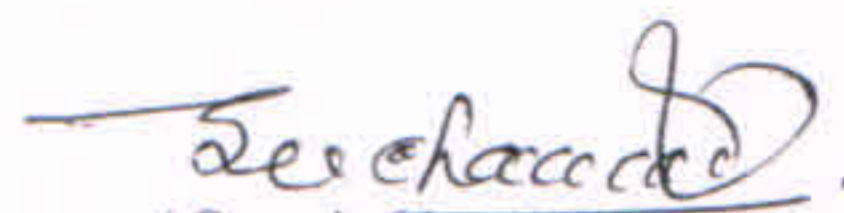
F.No.36(3)/2015-Judl.
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
Dated 18th June, 2015

ORDER

In continuation of this Department's earlier order of even number dated 08.05.2015, the President is pleased to engage Dr. G.R. Sharma, Advocate as Special Counsel for conducting the Central Government Litigation before the High Court of Bombay at Mumbai with immediate effect for a period of **three years** or until further orders, whichever is earlier.

2. The engagement of the above counsel is governed by the terms and conditions contained in this Department's OM No.23(01)/87-Judl. dated 24th April, 1987 read with OM No.23(2)/2001-Judl. dated 14.05.2001.
3. Hindi version of this order will follow.



(Suresh Chandra)

Joint Secretary & Legal Adviser



Copy to:

1. Dr. G.R. Sharma, Special Counsel, 12, Western India House, 2nd Floor, Plot No.17, Sir P.M. Road, Fort, Mumbai-400001 (M)-09890237891/9819234064 E-Mail-doctorlaw.india@gmail.com.
2. Shri Anil Chandrabali Singh, Additional Solicitor General, IInd Floor, Building No.35, Ambalal, Doshi Marg, Opposite-Hamam House, Fort, Mumbai-400023.
3. Shri H.P. Chaturvedi, JS&LA, Ministry of Law & Justice, Aayakar Bhavan Annexe, New Marine Lines, Mumbai-400020.
4. The Registrar, High Court of Bombay, Mumbai.
5. The Accountant General, Maharashtra, Mumbai.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
8. Cash (LA) Section.
9. Hindi Unit for Hindi version of this order.
10. Guard File/Judicial Section with 10 spare copies.



(B.S. Sharma)

Superintendent (L)